

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1673  
ANSWERED ON 05<sup>TH</sup> DECEMBER, 2024**

**CRIF FUNDS IN HIMACHAL PRADESH**

**1673. DR. RAJEEV BHARADWAJ:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether financial assistance has been sanctioned for the construction of roads and bridges in Himachal Pradesh under Central Roads Infrastructure Fund (CRIF), if so, the details thereof;**
- (b) the funds approved under CRIF; and**
- (c) the funds provided for Kangra and Chamba districts?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) The Central Government allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads and bridges under the Central Road and Infrastructure Fund (CRIF) Scheme as per the provisions of the amended CRIF Act, 2000.**
- (b) Total 196 nos. of road and bridge projects costing Rs. 2390.40 Cr. have been approved so far under CRIF scheme for the State of Himachal Pradesh. The Ministry has released funds amounting to**

**Rs. 1309.25 Cr. and Rs. 7.04 Cr. under CRIF and Setu Bandhan scheme respectively for the State of Himachal Pradesh.**

**(c) The Central Government allocates and releases funds under CRIF Scheme State / UT-wise and not district wise based on allocation and Utilization Certificates received from States / UTs against funds already released. 46 nos. of road and bridge projects costing Rs. 541.75 Cr. and 19 nos. of projects costing Rs. 137.57 Cr. have been approved so far for Kangra and Chamba districts respectively.**

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